

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 339/2001

11

This the 12th day of September, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

G.C.Sharma,
R/O Qrs. No.528, Nimri Colony,
Delhi-110052.

... Applicant

(By Shri A.K.Behera, Advocate)

-versus-

1. Union of India through
Secretary, Ministry of Home Affairs,
North Block, New Delhi.

2. Chief Secretary,
Govt. of NCT of Delhi,
5 Shamnath Marg, Delhi.

3. Secretary (Services),
Govt. of NCT of Delhi,
5, Shamnath Marg, Delhi.

4. Director of Employment,
Govt. of NCT of Delhi,
Rajpur Road, Delhi.

5. Director of Vigilance,
Govt. of NCT of Delhi,
5 Shamnath Marg, Delhi.

... Respondents

(By Ms. Sumedha Sharma, Advocate)

O R D E R (ORAL)

Hon'ble Shri Justice Ashok Agarwal, Chairman :

On application made by Shri A.K.Behera, the learned counsel appearing on behalf of applicant, leave is granted to withdraw the present OA. Present OA, in the circumstances, is dismissed as withdrawn.

V.K.Majotra

(V.K.Majotra)
Member(A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/as/